RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2025/ 4 50

Date: 18.08.2025

Pursuant to order No. Estt/HC/2025/398 dated 24.07.2025, following candidate has sought extension for joining his duties on the post of System Assistant. After having considered his application, he is allowed extension of 15 days i.e. upto 25.08.2025 to join his duties, failing which his appointment order shall stand cancelled automatically:-

S.N.	Merit No.	Name of candidates with Father's Name	Address
1	145		Jagarwal Was, Village- Khakharwara, Sirohi-307023 Email- rajendrarajpurohit1992@gmail. com

By Order

REGISTRAR (ADMN.)

No:I/A(iii)(a)(1)05/2023/2425

Date: 18.082025

Copy forwarded to the following for information and necessary action:-

- 1. Registrar(Admn./Exam./Class.-I & II/CPC/Rules/Vig/Writs/OSD(F&I), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
- 2. The Director, Rajasthan State Judicial Academy, Jodhpur.
- 3. District & Sessions Judge, Jaisalmer.
- 4. Confidential Section, Rajasthan High Court, Jodhpur.
- 5. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
- 6. Concerned
- 7. Personal file.

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REGISTRAR (ADMN.)